

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 223 OF 2015
APPEAL NO. 225 OF 2015
APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016****Dated: 19th February, 2018****Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member****APPEAL NO. 223 OF 2015****In the matter of:**

Reliance Infrastructure Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

APPEAL NO. 225 OF 2015**In the matter of:**

Reliance Infrastructure Ltd.	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016**In the matter of:**

Reliance Infrastructure Ltd.	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.

Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. M.Y. Deshmukh for R-7 (in A.No.
223/15)

Ms. Nishtha Kumar for R-7 (in A.No.
237/15)

ORDER

As agreed by learned counsel for the parties, list these matters on
19.03.2018.

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member